

Telecom Regulatory Authority of India

A-2/14, Safdarjung Enclave, New Delhi - 110 029

The Telecom Regulatory Authority of India (TRAI), New Delhi, is a statutory body set up under an Act of Parliament viz. the TRAI Act, 1997. The organization proposes to prepare a panel of Officers having the required experience for appointment as Senior Research Officer on deputation basis initially for a period of two years. The details of qualification and experience, etc., are as under:-

Sl. No.	Name of the Post	Scale of Pay and allowances	Qualification/experience
1.	Senior Research Officer	Rs 10000-15200 plus allowances such as DA, HRA, CCA etc. as per Govt. Rules.	Officers of the Central/ State Govt. / PSUs (i) holding equivalent post on regular basis or (ii) officers in Junior Time Scale with 4 years of regular service in that grade or 7 years of regular service in the grades of Section Officer or equivalent or 7 years of combined service in the Junior Time Scale/ Section Officer's grade. The officer must possess the working knowledge of computer

2. TRAI has been exempted from the rule of immediate absorption upto 23.01.2008 by Department of Pension & Pensioner's Welfare for appointment on deputation.

3. Eligible candidates may send their detailed curriculum-vitae in the prescribed format (copy of which can be obtained from TRAI Office) in an envelope superscribing the post applied for through proper channel alongwith attested copies of ACR for the last five years and vigilance clearance so as to reach the Senior Research Officer (A&P), Telecom Regulatory Authority of India, A-2/14, Safdarjung Enclave, New Delhi on or before **18th August 2006**.

BIO-DATA (PROFORMA)

1. Name and Address (in Block letters)
2. Date of Birth (in Christian era)
3. Whether belongs to SC/ST
4. Date of retirement under Central/State Govt. Rules
5. Educational Qualifications
6. Whether Educational and other qualifications required for the post are satisfied (If any qualification has been treated as equivalent to the one prescribed in the rules, state the authority for the same)

		Qualification/ Experience required	Qualification /Experience possessed by the officer
Essential	(1)		
	(2)		
	(3)		

7. Post held on regular basis and the date from which held with pay scale
8. Please state clearly whether in the light of entries made by you above, you meet the requirements of the post
9. Details of Employment, in chronological order, enclose a separate sheet, duly authenticated by your signature, if the space below is insufficient

Office/Instt/ Orgn.	Post held	From	To	Scale of pay And Basic pay	Nature of duties
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10. Nature of present employment, i.e. adhoc or temporary or permanent
11. In case the present employment is held on deputation/contract basis, please state
- a) The date of initial appointment
- b) The period of appointment on deputation/contract
- c) Name of the parent office/organization to which you belong
12. Training/Courses attended
13. Additional details about your present employment
Please state whether working under –
- Central Government
- State Government
- Autonomous Organizations
- Government Undertakings
- Universities
14. Are you in Revised Scale of pay? If yes, give the date from which the revision took place and also indicate the pre-revised scale
15. Total emoluments per month now drawn
16. Additional information, if any, which you would like to mention in support of your suitability for the post. Enclose a separate sheet, if the space is insufficient.
17. Remarks

Date:

(SIGNATURE)

Certified that the service particulars given by the applicant are verified with reference to service records and found to be correct.

Signature with seal of the Competent Authority